

DIVISION BENCH
COURT - I

P-102

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/399(KB)2021
IA(I.B.C)/255(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	CENTRAL BANK OF INDIA VS SAPNA SUREKA
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Ms. Usha Doshi, Adv. : For Financial Creditor
Ms. Priyanka Gope, Adv.

Mr. Anil Anchalia, RP

ORDER

1. Ld. Counsel for the parties present.
2. Resolution Professional has filed its report which is accompanied by an affidavit of Resolution Professional at page 14-17. This report is taken on record.
3. Post this matter on **6/3/2024**. In the meantime, Personal Guarantor may file its response, if any.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)